

**अध्यक्ष महोदय :** जिनके रिप्लाई नहीं आये हैं उनके लिये क्या कर रहे हैं।

**Shri B. S. Murthy:** No negative reply so far.

**Shri Kapur Singh:** Is the basic predicament of the panchayat institutions adjudged as lack of sufficient material resources or poverty of moral impulsion? If the latter, have any proposals been made or are under the consideration of Government in that respect?

**Shri B. S. Murthy:** The Santhanam Committee has gone only into the finances and not into the other one.

**Shri Ranga:** When Panchayati Raj institutions are supposed to be autonomous and there is supposed to be decentralisation, are we to understand that the Government of India is taking over all the powers of the State Governments in order to give instructions to Panchayati Raj institutions to raise more and more taxes on the peasants and other people?

**Shri B. S. Murthy:** I do not think the hon. Member is correct in stating that the Centre is trying to impose its will on the States or the Zila Parishads. What is being done is that a committee has gone into the resources of the Panchayati Raj bodies and made its recommendations. It is for the State Governments to accept all or to reject all or to take some and then try to increase the resources of Panchayati Raj bodies. Their autonomy is not affected.

**Shri M. Malaichami:** May I know whether a study has been made into the depletion of Panchayati Raj bodies' resources due to wasteful expenditure and whether any remedial measures have been suggested by the Centre?

**Shri B. S. Murthy:** The Santhanam Committee has also made a recommendation about this.

**श्री राम सेवक यादव :** पंचायतों को शासन की प्रमुख इकाई बनाने के लिए क्या कोई ऐसा सुझाव भी आया है कि खजाने का

एक चौथाई हिस्सा इन पंचायतों को दे दिया जाय, यदि हां, तो उस पर क्या विचार हो रहा है ?

**Shri B. S. Murthy:** Yes, Sir this also has been investigated and a recommendation has been made.

**Shri Bade:** Is it a fact that the Santhanam Committee has recommended that some portion of the land revenue should be given to Panchayats and that all the States are not following a uniform rule? What action has the Government taken?

**Shri B. S. Murthy:** Each State has got its own rules and regulations. Some States are trying to give the complete land revenue to the Panchayat bodies and some States are trying to give 25, 50, 75 and 80 per cent also; therefore, there cannot be any uniformity as far as this is concerned.

**Shri Bade:** But Bombay gives more and other States do not give at all.

**Mr. Speaker:** Next question. Shri Hem Raj.

#### Minor Irrigation

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\*617. { **Shri Hem Raj:**  
**Shri Koya:**  
**Shri M. Rampure:**  
**Shri Ramachandra Ulaka:**

Will the Minister of Food and Agriculture be pleased to state:

(a) the amount of outlays and allocations for minor irrigation to be made to various States during 1964-65;

(b) whether the amount allocated for 1963-64 has been fully utilised and its benefits reaped by the farmers for irrigation purposes; and

(c) the extent to which the production has gone up in 1962-63 and 1963-64 by their use?

**The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas):** (a) to (c). A statement giving the required information is placed on the Table of the Sabha.

## STATEMENT

(a) The outlays and allocations for minor irrigation to be made to various States during 1964-65 are under consideration of the Government of India. However, the tentative outlays approved by the Planning Commission for minor irrigation for 1964-65 are indicated below:—

State	(Rs. crores)	
	Tentative outlay approved by Planning Commission for minor irrigation (1964-65)	approved by Planning for Irrigation
1. Andhra Pradesh	6.00	
2. Assam	1.35	
3. Bihar	3.11	
4. Gujarat	3.40	
5. Maharashtra	5.00	
6. Kerala	1.29	
7. Madhya Pradesh	3.50	
8. Madras	3.47	
9. Mysore	5.00	
10. Orissa	1.30	
11. Punjab	1.97	
12. Rajasthan	1.85	
13. Uttar Pradesh	10.53	
14. West Bengal	4.01	
15. Jammu and Kashmir	0.39	
Total:—	52.17	

(b) Since the financial 1963-64 is not yet over, it is now too early to give a precise idea about the likely utilisation of financial allocations made for minor irrigation for the year and the likely coverage under the scheme.

(c) It is not possible to isolate the contribution of any single input like irrigation to the agriculture production in any particular year.

**Shri Hem Raj:** What was the allocation that was made for minor irrigation in the year 1962-63; what was the irrigation potential that was created and how much of it was used?

**Shri A. M. Thomas:** In the year 1962-63 the original Budget provision was Rs. 32.08 crores; it was later on increased to Rs. 41.34 crores, but the actual amount spent comes to Rs. 37.92 crores. The area benefited comes to about 2.2 million acres.

**Shri Hem Raj:** May I know whether all such minor irrigation works for which electricity was required were given those connections in 1962-63?

**Shri A. M. Thomas:** We do not know whether all the connections that were sought for were given but we have requested the State Governments to see that priority is given to electricity connections for minor irrigation.

**Shri Ramachandra Ulaka:** May I know whether Government have received any proposal from the Orissa Government in regard to revising the target for minor irrigation to 4.6 lakh acres as against 2.7 lakh acres during the Third Five Year Plan; if so, the reaction of Government and the additional funds proposed to be given by Government to that State?

**Shri A. M. Thomas:** With regard to Orissa, in the answer it has been given that the amount provided for the next year, that is, 1964-65, allocation for Orissa is Rs. 1.3 crores. For the years 1961-62 and 1962-63, as far as Orissa is concerned, the Third Plan provision was Rs. 304 lakhs and they have spent Rs. 62 lakhs in 1961-62 and Rs. 70.7 lakhs in 1962-63. It is estimated that they would be spending about Rs. 110 lakhs in 1963-64.

**Shri Man Sinh P. Patel:** In view of the past experience that normally the allocation to States for minor irrigation is not utilised in the respective States, how is the Government of India going to assist the State Governments in seeing that the funds allotted are spent by the respective States?

**Shri A. M. Thomas:** In fact, the original allotments that have been made for each year have been exceeded. For example, for 1963-64 originally we allotted Rs. 38.86 crores; now we have allotted another Rs. 14.38 crores. It is expected that it would increase to Rs. 52.72 crores. So, also in the previous year 1962-63, we had allocated Rs. 32.08 crores but later on it was increased to Rs. 41.34 crores.

**Shri Man Singh P. Patel:** My question was that the allotments to the respective State are not being spent. In some States, they might have been spent.

**Shri A. M. Thomas:** The hon. Member is from Gujarat. As far as Gujarat is concerned, they have been allocated in 1963-64 Rs. 360 lakhs. It is estimated that they would be able to spend that amount. No additional allotment has been made.

**श्री विभूति मिश्र :** हमारे केन्द्रीय मन्त्रालय में तीन मन्त्रों हैं और एक पार्लियामेंटरी सेक्रेटरी भी हैं। बिहार में जो रुखा दिया गया है उनका पांच परसेंट या दो परसेंट भी इन्होंने खर्च देखा है कि यह माइनर इरिगेशन का जो काम हुआ है वह ठीक हुआ है या नहीं ठीक हुआ है और किसानों का खेत पटा है या नहीं, क्या इसकी भी जांच की गई है ?

**Shri A. M. Thomas:** As far as Bihar is concerned, they have been provided Rs. 126 lakhs. We have given an additional allocation of Rs. 175 lakhs. It would be their good performance if they are able to spend the entire allotment. As far as Bihar is concerned, it is not, in fact, our failure to provide additional resources. In fact, they find it difficult to have matching resources.

**श्री विभूति मिश्र :** मैंने पूछा था।

**Mr. Speaker:** Allocations are given by the Central Government. That is all right. What he wants to know is whether the actual performance is there or not.

**Shri A. M. Thomas:** With regard to Bihar, we are not quite satisfied with the performance.

**Shri Tyagi:** Have the Government devised any method whereby villagers who are anxious to put a tubewell or some other small irrigation scheme might avail either of a matching grant from the State Government or at least loans on easier terms? Has a complete survey of the country been made with regard to the requirements of irrigation in all villages?

**Shri A. M. Thomas:** As far as the particular question of private individuals is concerned, in fact, there is a provision in the budgets of the various States to give loans to private individuals to construct tubewells and other things and there would be a subsidy element also which would be 25 per cent to be shared equally by the Centre and the State. With regard to survey, of course a survey has been made and it is on the basis of that that the target in the various Plans has been fixed—First Plan, Second Plan and the Third Plan. In the Fourth Plan also, it will be done.

**श्री विश्राम प्रसाद :** हम स्टेटमेंट में उत्तर प्रदेश को १०.५३ करोड़ दिया गया है। मैं यह जानना चाहता हूँ कि उनमें से पूर्वी उत्तर प्रदेश में पटेल आयोग की सिफारिशों के अनुसार कितना रुखा खर्च होगा और वह किस किस चीजों में खर्च होगा ?

**Shri A. M. Thomas:** As far as Uttar Pradesh is concerned, they have done well on the minor irrigation front. In fact, a Plan provision of Rs. 33 crores has been set apart. In 1961-62, they have spent Rs. 7.74 crores; in 1962-63, they have spent Rs. 8.29 crores and in 1963-64, it would be Rs. 7.66 crores.

**श्री विश्राम प्रसाद :** मैं पूर्वी उत्तर प्रदेश के बारे में जानना चाहता हूँ जैसा कि पटेल कमिशन ने कहा है...

**Shri A. M. Thomas:** I have not got the break-up. As is well-known,

particular attention is being given to eastern U.P.

**Shri Jashvant Mehta:** Due to the shortage of food in the country, may I know whether the Government propose to allocate more funds for minor irrigation programmes and what amount has been allocated for the same?

**Shri A. M. Thomas:** In fact, it has been stated on the floor of the House that in August, 1962 we decided that the minor irrigation target should be enhanced by 20 per cent and later on we decided that the target should be enhanced by 50 per cent. It is on the basis of that that we are providing additional resources to the States which are in a position to spend.

**Shri Jashvant Mehta:** What amount has been allocated?

**Shri A. M. Thomas:** In regard to the amount allocated, it is Rs. 174.46 crores. Even for the targets that have been fixed, that provision is not enough. There would be some supplementary provision amounting to Rs. 38.84 crores and an outlay of about Rs. 33 crores on the cooperative sector. Apart from that, the Working Group has sat on this, and the expected projection is that the total expected achievement under the GMF sector would come to about 10.4 million acres, and under the CD sector it would be 2.5 million acres. The target in the Third Plan is 12.8 million acres, so that it will be exceeded to some extent, but all the same, if we are able to reach the target provided in the Third Plan, it is a great thing.

**श्री कछवाय :** केन्द्र से भिन्न भिन्न राज्यों को छोटी-छोटी सिंचाई योजनाओं के लिए सहायता दी जाती है। मैं जानना चाहता हूँ कि क्या कोई ऐसा व्यक्ति केन्द्र की ओर से मन्त्ररंजित किया गया है जो यह देखे कि कौन से राज्य इसका ठीक उपयोग करने हैं और कौन राज्य इसका दूसरे कामों में उपयोग कर लेते हैं ?

**Shri A. M. Thomas:** That is a general question. If the hon. Member asks me about any particular State, I can give an idea of the performance in that State, but if he asks me generally then it is not possible for me to give an answer.

**श्री श्रीकार लाल बेरवा :** क्या केन्द्र की ओर से कोई व्यक्ति नियुक्त किया गया है ?

**Shri Bade:** There was some criticism about this in the papers, and it was said that there would be some special officers in the States to look after this work. कुछ किया गया है या केवल विचार ही चल रहा है ?

**Shri A. M. Thomas:** This relates to minor irrigation. In fact, our irrigation advisers visit the various States. Central teams consisting of representatives of the Ministry of Food and Agriculture, the Planning Commission, and the Ministry of Community Development and Co-operation visit the various States and assess the performance of each State. It is based on that that we allocate additional resources.

**Dr. P. S. Deshmukh:** It has come out in the papers that the Production Board is ready to subsidise the farmers availing themselves of electricity. May I know whether any specific amount has been set apart for this purpose?

**Shri A. M. Thomas:** In fact, that question has been considered, but no final decision has been taken, and we have referred the matter to the various States.

#### Service Stations on Highways

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\*618. { **Shri Subodh Hansda:**  
**Shri S. C. Samanta:**

Will the Minister of Transport be pleased to state:

(a) whether there is any proposal to put up service and repair stations